

**CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH**

O.A. NO. 174 OF 2013

Monday, this the 4th day of March, 2013

CORAM:

**HON'BLE Mr.JUSTICE P.R.RAMAN, JUDICIAL MEMBER
HON'BLE Mr. K.GEORGE . JOSEPH, ADMINISTRATIVE MEMBER**

Fairoosa Beegum

Present address : Government Type IV Quarters

50, Acre, Minicoy, Pin – 682 559

Permanent address : Arabiyoda House

Agatti Island, Union Territory of Lakshadweep

Pin – 682 553

... Applicant

(By Advocate Mr.TCG Swamy)

versus

1. The Administrator
Union Territory of Lakshadweep
Lakshadweep Administration
Kavaratti – 682 555

2. The Secretary (Health)
Union Territory of Lakshadweep
Kavaratti – 682 555

3. The Director of Health Services
Administration of the Union Territory of Lakshadweep
Directorate of Health Services
Kavaratti – 682 555

... Respondents

(By Advocate Mr.S.Radhakrishnan)

The application having been heard on 04.03.2013, the Tribunal on the same day delivered the following:

ORDER

HON'BLE Mr.JUSTICE P.R.RAMAN, JUDICIAL MEMBER

The applicant is a candidate for the post of Auxiliary Nursing Midwife notified as per Annexure A-2. In the revised check list the applicant is shown as not possessing the requisite qualification as per Annexure A-1. The applicant has filed a detailed representation Annexure A-7 which may be treated as objection to the check list. Since admittedly, Annexure A-7 has




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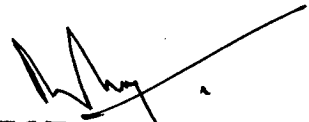
not been disposed of, let the 3rd respondent consider Annexure A-7 representation and dispose of the same in accordance with law on merit before they fill up the post and intimation may be given to the applicant accordingly.

2. OA is **disposed of** as above. No costs.

Dated, the 4th March, 2013.



K GEORGE JOSEPH
ADMINISTRATIVE MEMBER



JUSTICE P.R. RAMAN
JUDICIAL MEMBER

VS